



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF NOVEMBER-2022
HEARING DATED 14/11/2022

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	4202309	1013948	KHAITAN & CO. & ASHOKA TRADE MARK CO.	BRAND STUDIO LIFESTYLE PRIVATE LIMITED & MIRZA INTERNATIONAL LTD.		
2	4193183	1014481	SREEDHAR & A.SATHEESH KUMAR AND ASSOCIATES	RAMARAJ VASANTHARAJ & SELVAKUMARAN		
3	4003641	1014310	KALVA NIRMAL KUMAR & ASHOK KUMAR J. DAGA , ADVOCATE	MR. ASHISH DIWAN (AN INDIVIDUAL) & SURESH JAIN		
4	4003640	1014309	KALVA NIRMAL KUMAR & ASHOK KUMAR J. DAGA , ADVOCATE	MR. ASHISH DIWAN (AN INDIVIDUAL) & SURESH JAIN		
5	3513328	1013165	DUA ASSOCIATES & TMGURU INTELLECTUAL PROPERTY SERVICES LLP	MEGHA BOPTTLING & SHRI BANKE BEHARI FOODS		



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SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	2951789	1013855	BHUPATHIRAJU V.S.S.R.K.RAJU & VISHESH AND ASSOCIATES	CELON LABRATORIES PRIVATE LIMITED & BHARAT DERUMS & VACCINES LIMITED		
2	3803802	1014155	BHUPATHIRAJU V.S.S.R.K.RAJU & V.RAVI	CELON LABRATORIES PRIVATE LIMITED & MICRO LABS LIMITED		
3	3355982	1014847	ANAND AND ANAND & RAGHURAM CHADALADA	SUYASH TYAGI & B SRIVIVASA RAYALU		
4	3886963	1013946	BHUPATHIRAJU V.S.S.R.K.RAJU & NANAVATI & NANAVATI ADVOCATES	CELON LABRATORIES PRIVATE LIMITED & ALEMBIC PHARMACEUTICALS LIMITED		



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HEARING DATED 16/11/2022

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	4168639	1049681	FIDAL LAW CHAMBERS & SRIJOY DAS	FASHNEAR TECHNOLOGIES PVT.LTD & ORANGE BRAND SERVICES LIMITED		
2	4311356	1035208	FEBIN JAMES ADVOCATE & LEMAR4K	ABDURAHIMAN & M/S VALLUVANAD GOLD		



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HEARING DATED 17/11/2022

SHRI.MANJUNATH M.YARADAKERI, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	3147155	1013212	M. NAGARAJAN	G.SUMATHI & MAPRA LABORATORIES PVT.LTD		
2	4058342	1014842	KHAITAN & CO. & VERMA REGISTRATION SERVICE	BRAND STUDIO LIFESTYLE PRIVATE LIMITED & M/S SANAM COLLECTION		
3	4224493	1015648	NADAR VENNILA & GMS LAW ASSOCIATES	GFG LOGISTICS PRIVATE LIMITED & K.SATHYANARAYANAN		
4	4224493	1020399	NADAR VENNILA & K.C PATEL & CO	GFG LOGISTICS PRIVATE LIMITED & FLAMINGO TRANSWORLD PVT.LTD		
5	3147155	1012539	M. NAGARAJAN	G.SUMATHI & SUN PHARMA LABORATORIES LIMITED		